

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/ (IB)/2017
NAME OF THE PETITIONER(S) : ARIES ENTERPRISES
NAME OF THE RESPONDENT(S) : AUGUSTAN TEXTILE COLOURS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G SATHYA NARAYANA }
A.K. MYLSAMY } For Petitioner A.G. Sathya Narayana
2. S. SARAVANAN.
G. RAMAKRISHNAN. For Respondent G. Ramakrishnan

ORDER

Counsel representing both the parties present. Counsel for Respondent submitted that they are intending to settle the matter with the Petitioner and prayed some time for submitting final outcome of the talks. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

Sd/-

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)